NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 09.10.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 260/15	TP 35/17	For verification of memo & affidavit	433 (e) & (f)	Kasturi & Sons Ltd. Vs. Magnum Intergrafiks (P) Ltd.

SL. NAME (IN CAPITAL)		SIGNATURE
NO. & PHONE NUMBER	REPRESENTATION TO WHOM	
MANJULA K-S		0 21
980264329	PETITIONER	11-1-WM

The matter is listed today for compliance of objections. Counsel is directed to comply the objections.

List it on 02.11.2017.

MEMBER (J)